CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 05.09.2012

OA No. 155/2012

Mr. S.K. Saksena, counsel for applicant.

Mr. Anupam Agarwal, counsel for respondents.

After arguing the matter at a considerable length, the applicant, who is present in person before the court, instructed his counsel Shri S.K. Saksena, to withdraw the present Original Application with liberty to raise all just and legal objections before the competent authority, which are raised herein in the O.A.

Having considered the request made on behalf of the applicant in person through his counsel Shri S.K. Saksena, the present Original Application stands dismissed as withdrawn with liberty to the applicant to raise all just and legal objections before the competent authority, which are raised herein in the O.A.

(ANIL KUMAR)
MEMBER (A)

(JUSTICE K.S. RATHORE) MEMBER (J)

<u>Kumawat</u>